

Labour Laws

3753 Shri Ram Krishan Gupta: Will the Minister of Labour and Employment and Planning be pleased to state.

(a) whether it is a fact that labour laws are not in force in all the States and Union Territories,

(b) if so, the reasons therefor, and

(c) the names of such States?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes

(b) and (c) A statement giving the required information is laid on the Table of the Sabha [See Appendix VII, annexure No 93]

Emporia for Handloom and Small Scale Industries

3754. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to state the number of emporia opened so far for the handloom and small-scale industries products (State-wise)?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): Three "Handloom Houses" have been opened one each at Bombay, Madras and Calcutta for the sale of handloom cloth Sales Depots and inter-state Depots [as per list laid on the Table of the Sabha (See Appendix VII, annexure No 94)] have also been opened Marketing is also effected through mobile vans, push carts, hawkers etc

Sale of small-scale industries products is effected mainly through Wholesale Depots of a few selected industries [as shown in the list laid on the Table of the Sabha [See Appendix VII, annexure No 94)] Mobile vans were also being used, but these have been discontinued since 1st April, 1959 Recently, one retail shop has been opened in Madras under the name 'Lalput'

Employees' State Insurance Scheme

3755. Shri Ram Krishan Gupta: Will the Minister of Labour and Employment and Planning be pleased to state:

(a) the period by which medical benefits to workers' families under the Employees' State Insurance Scheme will be extended to workers in Punjab and Delhi;

(b) whether any time schedule has been worked out for this purpose; and

(c) if not, the reasons therefor?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b) Medical care has already been extended to the families of insured persons in Punjab from the 1st November 1958 It is proposed to extend the medical care to the families in Delhi area from June 1959

(c) Does not arise

Payment of Rebate on Handloom Cloth to Punjab Government

3756. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to state

(a) whether the rebate due for the handloom cloth has been given to the Punjab Government,

(b) if not, the amount of arrears still outstanding, and

(c) the period to which they relate?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) Yes, Sir

(b) and (c) Do not arise

Exchange Compensation Allowance

3757. Shri Ram Krishan Gupta: Will the Prime Minister be pleased to state

(a) whether it is a fact that many officers in the missions abroad have produced false certificates for the drawal of exchange compensation allowance; and